

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **08.07.2024** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618 & 623/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.  <b>WITH</b>	Mr. B Ravikiran Singh	Mr. Allwin Godwin For Caveator
2.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.	Mr. B Ravikiran Singh	
3.	Comp App (AT) (CH) (Ins) No. 234/2024 For Stay IA No. 621/2024 Delay in refiling IA No. 620/2024 For Condone Delay IA No. 622/2024	Axis Bank Ltd. Vs Karvy Forde Search Pvt. Ltd.	Mr. V Aneesh	
4.	Comp App (AT) (CH) (Ins) No. 235/2024 For Condone Delay IA No. 625/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J.Karthiga, RP of GK Steel and Allied Industries Ltd. & 4 Ors.	Ms. Lily Francis	
5.	Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd. & 10 Ors. Vs KC Thomas & 37 Ors.	Mr. TK Bhaskar	Dr. KS Ravichandran, PCS For Caveator

6.	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024 For Condone Delay IA No. 452/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of M/s Lanco Vidarbha Thermal Power Ltd.	Ms. Durga Dutt	Ms. Anbarasi Rajendran
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors.  <b>WITH</b>	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. Jagia R1, R2a, R2d, R5- R10
8.	TA (AT) No.52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors)	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. Anando Mukherjee
9.	TA (AT) No. 167/2021 (CA (AT) (Ins) No. 355/2020)	PP Bafna Ventures Pvt Ltd. Vs KVR Industries Pvt Ltd.	Ms. Malvika Kapila Kalra	
10.	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 & IA No. 638/2023)	Mr. Vijay Kumar Penmetsa, Erst. Director of Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors.  <b>WITH</b>	Mr. Abishek Anand	Mr.Suryanarayana- R1
11.	Comp App (AT) (CH) (Ins) No.30/2022 For Condone Delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand- R1
12.	TA (AT) No. 221/2021 (CA (AT) (Ins) No. 153/2020)	R Venkatakrishnan Vs L&T Finance Limited	Mr. TK Bhaskar	Mr. Varun Singh

13.	TA (AT) No. 223/2021 (CA (AT) (Ins) No. 165/2020 For Exemption IA No. 405/2020 For Delay IA No. 406/2020)	Firefly Creative Studio Pvt. Ltd. Vs Rockline Entertainment Pvt. Ltd.	Ms. Priyadarshi Banerjee	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) No. 66/2023 For Additional Docs IA No. 842/2023 To implead IA No. 982/2023	Ganesan Ashokan Vs Registrar of Companies	Ms. Priyadharshini Natarajan	Mr. Avinash Krishnan Ravi
15.	TA (AT) No. 235/2021 (CA (AT) (Ins) No. 423/2020)	V. K. Shetty Vs Kavitha Surana	Mr. K Gaurav Kumar, PCS	
16.	TA (AT) No. 260/2021 (CA (AT) No. 107/2019)	M/s United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr.	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu- R1
17.	TA (AT) No. 273/2021 (CA (AT) No. 49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar VS American Road Technology & Solutions Pvt Ltd & 3 Ors	Ms. Priyadarshi Banerjee	Mr. Rishabh Jain
18.	Comp App (AT) (CH) (Ins) No.277/2022 For Stay IA No. 594/2022 Additional docs. IA No. 936 & 963/2022 To Adv Hg. IA No. 208/2023	Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors  <b>WITH</b>	Mr. B. Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3
19.	Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors.	Mr. B. Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3

20.	Comp App (AT) (CH) (Ins) No. 363/2022	Renuka Devi Ranagswamy, RP of M/s. Regen Infrastructure and Service Pvt Ltd. Vs M/s. Regen O&M Services Ltd. & 3 Ors.	Mr. TK Bhaskar Mr. Mayan H Jain	Ms. J Parimalam-R2, R3
21.	Comp App (AT) (CH) (Ins) No. 29/2023	Ebenazar Inbaraj, Monitoring Professional of Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors.	Mr. Surya Teja Nalla	Ms. J Parimalam-R1 & R2 Ms. Inthu Karunakaran- R3
22.	Comp App (AT) (CH) (Ins) No. 142/2023 For Condone Delay (in filing IA) IA No. 564/2023 To implead IA No. 473 & 500/2023 For Stay IA No. 475/2023	Mr. Padmakumar Vs Stressed Asset Stabilization Fund & Anr.	Ms. N Varsha	Mr. T Ravichandran- R1
23.	Comp App (AT) (CH) (Ins) No. 459/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept. Rep by Assistant Commissioner Vs G. V. Ravikumar & Anr.  <b>WITH</b>	Mr. B Vijay	
24.	Comp App (AT) (CH) (Ins) No. 460/2023 For Condone Delay IA No.1442/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept..Rep by Assistant Commissioner Vs G. V. Ravikumar & Anr.	Mr. B Vijay	
25.	Comp App (AT) (CH) (Ins) No. 60/2024 For Direction IA No. 186/2024	Mr. Rajender Prasad Tak, Liquidator of M/s KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr.	Mr. Abhishek Anand	Mr. Surya Teja Nalla

26.	Comp App (AT) (CH) (Ins) No. 62/2024 For Exemption IA No. 188/2024 For Stay IA No. 189/2024 To Adv. Hg. IA No. 363/2024	National Highway Authority of India Through DGM (T) & Project Director Vs IVRCL Chengapalli Tollways Ltd. & 3 Ors	Mr. Lalit Mohan	Ms. Pooja Mahajan- R1
27.	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by Thiru s. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Stee & Allied Industries Ltd. & 4 Ors.	Mr. B Vijay	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No.52/2021 For Stay IA No. 118 & 681/2021 For Urgent Hearing IA No. 120/2021 To Implead IA No. 279/2022	KCP Shivraman Vs. Ms. Subramaniam Aneetha, RP, Karur KCP Packkagings Ltd.	Ms. R Sowmya Ms. S Varshini	Mr. Avinash Krishnan Ravi
29.	Comp App (AT) (CH) No.30/2022 For Condone Delay IA No. 344/2022	Geetha Lakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr.	Mr.C Umashankar	Mr. B Ramana Kumar- R2
30.	Comp App (AT) (CH) (Ins) No. 110/2022	Radico Khaitan Ltd Vs Mr. Shivadutt Bannanje & 5 Ors.  <b>WITH</b>	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 Ms. P Chitra Nirmala- R2-R4
31.	Comp App (AT) (CH) (Ins) No. 117/2022 For Stay IA No. 276, 874/2022 & 75/2023	Radico Khaitan Ltd. Vs Mr. Shivadutt Bannanje & 4 Ors	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 & R2 Ms. P Chitra Nirmala R3-R5

32.	Comp App (AT) (CH) (Ins) No. 318/2022 For Exemption IA No. 674/2022 For Stay IA No 673/2022	Chief Executive Officer Vs P. Sriram Liquidator M/s. Bharat Coal Chemicals Ltd.	M/s Aquilaw	Mr.Sathiyarayanan
33.	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Rep by erstwhile RP Ebenezar Inbaraj Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors.	Mr. Surya Teja SS Nalla	Mr. TK Bhaskar- R1 Ms. J Parimalam- R2, R3
34.	Comp App (AT) (CH) No. 111/2023 For Stay IA No.1373/2023 For Direction IA No.1374/2023	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors	Mr. Rajasekar Rao Salvaji	Mr. Dishit Bhattacharjee- R4
35.	Comp App (AT) (CH) (Ins) No. 462/2023	Pankaj Kumar & Anr. Vs Praiseworthy Infra Pvt. Ltd. (In Liquidation) rep through its Liquidator, Mr. C Ramasubramiam  <b>WITH</b>	Mr. K Bijai Sundar	Mr. Pranava Charan
36.	Comp App (AT) (CH) (Ins) No. 463/2023	Pankaj Kumar & Anr. Vs Praiseworthy Infra Pvt. Ltd. (In Liquidation) rep through its Liquidator, Mr. C Ramasubramiam	Mr. K Bijai Sundar	Mr. Pranava Charan

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500